The issue of reconstitution of Marathwada Statutory Development Board

DR. BHAGWAT KARAD (Maharashtra): Sir, the Constitution of India has, during its formation and various instances appreciated the need for targeted development activities in various regions of India. Thereby, Article 371 provided various States with the mandate to establish Statutory Development Boards. Through the hon. Governor, the State of Maharashtra has thus received the special responsibility of establishing the Marathwada, Vidharbha and Rest of Maharashtra Development Boards, respectively.

Established in 1994, these Boards undertook significant contribution towards development of the regions. Their work encompassed areas including MSME growth, investment boost and other infrastructure-related activities.

However, unfortunately, these Boards have not been functioning since June 2020. Through you, I seek to highlight before the House that these Boards undertake an extremely crucial function of ensuring equitable development across the regions. I belong to the region of Marathwada and had...

MR. DEPUTY CHAIRMAN: Please follow the text strictly.

DR. BHAGWAT KARAD: ...witnessed firsthand, the impact of these Development Boards on ground. Thus, I seek to stress upon the urgency with which these Boards must be reconstituted to benefit the people of Marathwada, Vidharbha and other regions.

The Government has highlighted the importance of Sabka Saath and Sabka Vikas, under the leadership of hon. Prime Minister Shri Narendra Modi*ji*. The Statutory Development Boards will play an extremely important role in development in ensuring the same.

श्री उपसभापति: कृपया जो approved text है, वही पढ़ें।

डा. भागवत कराड़: सर, मैं वही पढ़ रहा हूँ।

श्री उपसभापति: नहीं, चेंज है।

DR. BHAGWAT KARAD: Sir, I urge the Government to take positive steps in this direction.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention raised by the hon. Member, Dr. Bhagwat Karad: Shri Dhananjay Bhimrao Mahadik (Maharashtra) and Dr. Sasmit Patra (Odisha).

माननीय श्री संजय सिंह।

Concern over abuse of elders

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): मान्यवर, देश में बुजुर्गों के साथ दुर्व्यवहार और उन्हें अकेला छोड़ देने के मामले तेजी से बढ़ रहे हैं। जिसके चलते बुजुर्गों को वृद्ध आश्रम में रहने हेतु मजबूर होना पड़ रहा है। वृद्ध व्यक्ति समाज के लिए संपत्ति की तरह होते हैं। हमारी भारतीय संस्कृति में बुजुर्गों को बरगद की छांव का दर्जा दिया जाता है, लेकिन उसी समाज की एक कड़वी सच्चाई यह भी है कि वृद्ध लोगों के साथ दुर्व्यवहार एक गंभीर समस्या बन चुकी है। पिछले कुछ साल पहले दिल्ली के एक गैर-सरकारी संगठन 'एजवेल फाउंडेशन' ने देश के 20 राज्यों के 10 हजार बुजुर्गों पर एक सर्वेक्षण किया था। इसकी रिपोर्ट डराने वाली थी। रिपोर्ट के मुताबिक लगभग 23 फीसदी, यानी देश का हर चौथा बुजुर्ग देश में अकेला रहने को मजबूर है। यह बुराई केवल शहरों तक ही सीमित नहीं, बल्कि रिपोर्ट कहती है कि लगभग 21 फीसदी बुजुर्ग गांवों में, जबकि 25 फीसदी बुजुर्ग शहरों में अकेले रह रहे हैं। यही कारण है कि संयुक्त राष्ट्र भी जागरूकता के जरिए इसे रोकने के लिए प्रयासरत है। देश में बुजुर्ग मां-बाप या वरिष्ठ नागरिकों के साथ दुर्व्यवहार को रोकना हम सबकी सामाजिक जिम्मेदारी है।

महोदय, बुजुर्गों की यह स्थिति देखते हुए मैं सरकार से यह मांग करता हूँ कि बुजुर्गों और माता-पिता को छोड़ने और उनके साथ मारपीट से बचाव हेतु एक सकारात्मक प्रावधान लाया जाए और बुजुर्गों के सामाजिक और आर्थिक हित को सुनिश्चित किया जाए।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention raised by the hon. Member, Shri Sanjay Singh: Shrimati Sulata Deo (Odisha), Dr. Sasmit Patra (Odisha), Shri A. A. Rahim (Kerala), Shri Sandosh Kumar P (Kerala), Shri Haris Beeran (Kerala), Dr. John Brittas (Kerala), Dr. V. Sivadasan (Kerala), Shri Sant Balbir Singh (Punjab), Shri P. Wilson (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Shri R. Girirajan (Tamil Nadu) and Dr. Kanimozhi NVN Somu (Tamil Nadu).

Demand for making tourism management simple and effective by using technology

श्रीमती सुमित्रा बाल्मीक (उत्तर प्रदेश): महोदय, भारत जैसे विशाल और विविधता से भरपूर देश में प्रौद्योगिकी से पर्यटन का प्रबंधन सरल और प्रभावी बनाया जा सकता है। रियल टाइम डेटा